

14.	Minister/Secretary incharge of Consumer	Member
15.	Minister/Secretary incharge of Consumer	Member
16.	Minister/Secretary incharge of Consumer	Member
17.	Protection in 5 States (by rotation for one year)	Member
18.	Minister/Secretary incharge of consumer	Member
19.	Protection in 2 Union Territories (by rotation for one year)	Member
20.	One Member representing SC & ST	Member
21.	Members, not exceeding four, to be nominated by the Central Government representing (a) Women's organisations and (b) Consumer Associations (by rotation for one year)	Member
22.	Members, not exceeding four, to be nominated by the Central Government representing (a) Women's organisations and (b) Consumer Associations (by rotation for one year)	Member
23.	Members, not exceeding four to be nominated by the Central Government representing (a) Women's organisations and (b) Consumer Associations (by rotation for one year)	Member
24.	Members, not exceeding four, to be nominated by the Central Government representing (a) Women's organisations and (b) Consumer Association (by rotation for one year)	Member
25.	Indian Standards Institution	Member
26.	National Co-operative Consumer Federation	Member
27.	Joint Secretary incharge of Consumer Production in the Department of Civil Supplies,	Member/Secretary

Consumer Movement in India

2458. SHRI SATISH AGARWAL : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to refer to the replies to Unttarred Question No. 2541 on 14 March, 1983 and Unstarred Question No. 9510 on 2 May 1983 regarding Consumer in India and state :

(a) the names, designation, address, phone, specific responsibility and powers of each official who is empowered to attend to consumer grievances concerning consumer protection laws specified in part.

(b) of the above noted question,

(b) the names and addresses of each consumer organisation granted assistance in

terms of conditions of eligibility specified in statement to USQ No. 9510 along with its legal status (e.g. society, trust etc.), amount of assistance granted in each of last three years to each applicant; and

(c) the assistance given to each consumer organisation under each specific activity mentioned in part (c) of USQ No. 9510 along with details thereof ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD & CIVIL SUPPLIES (SHRI M.S. SANJEEVI RAO) :

(a) The information is being collected and will be laid on the Table of the House.

(b) and (c) The information is given in the attached statement.

Statement

Statement showing names, addresses, status, activity and Financial Assistance given to organisations during 1980-81, 1981-82 and 1982-83.

Name and address of the Organisation	Legal Status	Specific Activity with details	Amount
1980-81			
Consumers' Action Form, 5/1, Red Cross Place, Calcutta.	Society	Publication of magazine concerning consumer affairs. For 1979-80 Rs. 3,052/- For 1980-81 Rs. 5,980/- Running of Consumer Complaint Counters For 1979-80 Rs. 989/- For 1980-81 Rs. 12,230/-	Rs. 9,032/- Rs. 13,219/-
Mahila Dakshata Samiti, 2, Telegraph Lane, New Delhi.	Society	Consumer education through exhibition on Food Adulteration Setting up of a Laboratory for testing of consumer items	Rs. 1,290/- Rs. 23,155/- (1st instalment)
National Consumers' Front, B-12, Pandara Road, New Delhi.	Society	Creating infrastructure and for bringing out publicity materials concerning consumer affairs.	Rs. 40,000/-
Consumer Education and Research Centre, Thakorebhai Desai Smarak Bhavan, Ellisbridge, Near Law College, Ahmedabad.	Trust	Creating infrastructure for development of a Library for consumer education. Study on Edible Oils and consumer education thereof.	Rs. 29,860/- Rs. 18,425/-
1981-82			
Mahila Dakshata Samiti, 2, Telegraph Lane, New Delhi.	Society	Setting up Laboratory for testing of consumer items	Rs. 5,910/- (2nd instalment)
Consumers' Action Forum, 5/1, Red Cross Place, Calcutta.	Society	Running of Consumer Complaint Counters.	Rs. 14,800/-

Name and address of the Organisation	Legal Status	Specific Activity with details	Amount
Indian Federation of Consumer Organisation, 231, Jor Bagh, New Delhi.	Society	Office expenses, monthly magazine, seminars for consumer education (re-imbursements for 1980-81).	Rs. 23,090/-
Consumer Education & Research Centre, Thakorebhai Desai, Smarak Bhavan, Ellisbridge, Near Law College, Ahmedabad.	Trust	Study on Drugs and Consumer Education thereof	Rs. 18,000/-
1982-83			
Consumers' Action Forum, 5/1, Red Cross Place, Calcutta.	Society	Reimbursement for monthly magazine (1981-82) concerning consumer affairs.	Rs. 7,436/-
		Running of Consumer Complaint Counters.	Rs. 21,750/-
		Publication of monthly magazine concerning consumer affairs for 1982-83.	Rs. 10,200/-
Consumer Education & Research Centre, Thakorebhai Desai Smarak Bhavan, Ellisbridge, Near Law College, Ahmedabad.	Trust	Publication of monthly magazine (Re-imbursement for 1981-82) concerning consumer affairs.	Rs. 25,740/-
		Internship Programme for public workers and education of consumers.	Rs. 11,100/-

Allotment of Land in Delhi Without Production of Ration Card

2459. SHRI HARISH KUMAR GANGWAR : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether hereafter it will not be necessary to produce ration card for allotment of land by DDA; and

(b) if so, the reasons thereof and the likely repercussions thereof in further congestion of the capital city of Delhi ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) : (a) and (b) The information is being collected and will be laid on the Table of the Sabha.

Supply of Raw Oil to States

2460. SHRI HARISH KUMAR GANGWAR : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :